

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2585**

TO BE ANSWERED ON THE 1ST AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)

VALIDITY OF AADHAAR FOR INTERNATIONAL TRAVEL

2585. SHRI A. ANWHAR RAAJHAA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has recently declared/announced that Aadhaar is not a valid identification document for Indian nationals travelling to Nepal and Bhutan and Passport or Election ID is required to travel to these neighbouring countries; and

(b) if so, the details thereof and the time since when the proposed new rule has become valid?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b) : Madam, the Aadhaar (Unique Identification Document) Card is not an acceptable travel document for Indian nationals for travel to Nepal and Bhutan, as per Bureau of Immigration Rules.
